

**GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION No.2754  
TO BE ANSWERED ON 17.03.2017**

**CONSTRUCTION OF AWCS UNDER CSR**

2754. SHRIMATI SANTOSH AHLAWAT

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that most of the Anganwadi Centres in the country do not have their own buildings, toilets etc.;
- (b) if so, whether the Government proposes to encourage buildings and other amenities in such centres under the Corporate Social Responsibility (CSR) and if so, the details thereof; and
- (c) the details of works done under CSR in respect of providing nutrition and helping the Anganwadi Centres in this regard in the country, particularly in Rajasthan?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI KRISHNA RAJ)

- (a): Government is aware that a large number of the Anganwadi Centres (AWCs) do not have their own buildings, toilets etc. 30.78% AWCs are running from Government's own buildings, 21.16% AWCs from School premises, 5.03% from Panchayat buildings and remaining from other places like rented buildings etc. The toilet facilities is available in about 63.05% AWCs as on 31.12.2016.
- (b): Under the Corporate Social Responsibility (CSR), construction of 4000 Anganwadi Centre (AWC) buildings has been agreed in the States of Andhra Pradesh, Assam, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Rajasthan, Telangana and Uttar Pradesh.
- (c): Works under CSR are limited to construction of AWC buildings and nutrition component is not covered.

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